

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(A)

OA.No.1926 of 1995

Dated New Delhi, this 4th day of July, 1996.

Hon'ble Mrs Lakshmi Swaminathan, Member (J)
Hon'ble Mr K. Muthukumar, Member (A)

1. Amit Kumar
S/o Shri Kishan Lal
R/o WZ-17 Raj Nagar
Palam Colony
NEW DELHI.

2. Dharmender Kumar
S/o Shri Kishan Lal
R/o WZ-17 Raj Nagar
Palam Colony
NEW DELHI.

... Applicants

By Advocate: Shri V. P. Sharma

versus

1. Union of India, through
The Secretary
Ministry of Defence
Sena Bhawan
South Block
NEW DELHI.

2. The Chief of Air Staff
Vayu Bhawan
NEW DELHI.

3. The Air Officer Commanding-in-Chief
HQs Maintenance Command, IAF
Air Force
NAGPUR.

4. The Air Officer Commanding
A.M.S.E. Air Force Station
Palam
NEW DELHI.

... Respondents

By Advocate: Shri M. M. Sudan

O R D E R (Oral)

Mrs Lakshmi Swaminathan, M(J)

Heard the learned counsel for the parties.

After arguing for some time, the learned counsel
for the applicant seeks permission to withdraw the

YB

Contd...2

(8)

2. O.A. because he feels he will pursue other remedies in accordance with law.

2. The O.A. is, therefore, dismissed as withdrawn.


(K. Muthukumar)
Member(A)


(Mrs Lakshmi Swaminathan)
Member(J)

dbc